

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 354 OF 2018
& IA No. 140 OF 2019

Dated: 16th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

BLA Power Pvt. Ltd.

... Appellant(s)

Versus

Madhya Pradesh Power Management Co. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard
Mr. Paramhans Sahani for R-1

Mr. Prainay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey for R-6

ORDER

Learned counsel for Appellant seeks more time to file rejoinder. Time is granted. She may file the same on or before 30.04.2019 with advance copy to the other side.

List the matter on **28.05.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk